

(ख) से (घ). हालांकि बैंकों द्वारा, राष्ट्रीय नीतियों एवं प्राथमिकताओं को ध्यान में रखते हुए, कोई विशिष्ट शाखावार/वर्गवार राशि-निर्धारण नहीं किया गया है, फिर भी सरकारी क्षेत्र के बैंकों की सभी शाखाएँ उग्रस्थित क्षेत्रों में छोटे ऋणकर्ताओं की ऋण आवश्यकताओं को पूरा करने की ओर विशेष ध्यान दे रहे हैं। 20-सूत्रीय कार्यक्रम के संदर्भ में, सरकारी क्षेत्र के बैंकों ने इस कार्यक्रम से लाभान्वित होने वाले समाज के कमजोर वर्गों में सम्बन्धित व्यक्तियों जैसे भूमिहीन मजदूरों, बहुधा मजदूरी में मुक्त हुए व्यक्तियों और हथकरघा बुनकरों की सहायता की कई योजनाएँ तैयार की हैं, और उन्हें लागू किया जा रहा है। सरकारी क्षेत्र के बैंक क्षेत्रीय ग्रामीण बैंकों का भी प्रायोजन कर रहे हैं जो छोटे और सीमान्तिक किसानों और ग्रामीण कारीगरों को ऋण की सुविधा देने के लिये स्थापित किये जा रहे हैं।

Exemption given to Textile Mills from obligation of producing controlled Cloth

2986 SHRI Y. ESWARA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to exempt all textile mills from the obligation of producing controlled cloth; and

(b) if so, the facts and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Exemption from production of controlled cloth has been given for a period of one year to those mills, in the private and the public sector, which have shown accumulated losses, after accounting for reserves in their latest balance sheet.

(b) As the production of controlled cloth involves an element of loss, and the capacity of weak mills to off-set such loss by producing non-controlled cloth is limited, exemption for a limited period of one year has been justifiably given.

Closure of Textile Mills in West Bengal

2988. SHRI TUNA ORAON: Will the Minister of COMMERCE be pleased to state:

(a) whether many textile mills in West Bengal are facing closure; and

(b) if so, the steps taken to tone up these mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). Owing to insufficient supply of power, mills in West Bengal are forced to close two shifts of working every week, but they are not facing closure.

State level Coordination Committees for Banking

2989 PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the names of States in which State Level Coordination Committees for Banking have been set up along-with the names of such among them as have included the M.Ps. in these Committees; and

(b) the names of States (i) which have not set up these committees so far or (ii) which have not associated M.Ps on the committees constituted by them?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI